

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 268 of 2013 & IA-359 of 2013

And

Appeal No. 200 of 2013 & IA-279 of 2013

Dated : 14th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 268 of 2013 & IA-359 of 2013

The Electricity Deptt. Andaman & Nicobar Islands ... Appellant (s)

Versus

M/s Suryachakra Power Corporation Ltd. & Anr. ... Respondent (s)

**Counsel for the Appellant(s): Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharana for R-1 & R-2**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Rohit Rao for R-1

Mr. Varun Pathak for R-2

Mr. Anish Garg for JERC**

Appeal No. 200 of 2013 & IA-279 of 2013

M/s Suryachakra Power Corporation Ltd. & Anr. ... Appellant (s)

Versus

The Electricity Deptt. Andaman & Nicobar Islands ... Respondent (s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Rohit Rao**

**Counsel for the Respondent(s): Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharana

Mr. Varun Pathak for R-1 & 2

Mr. Anish Garg for JERC**

Contd.....2.

(2)

ORDER

We have heard Mr. M.G. Ramachandran, appearing for the Appellant in Appeal No. 200 of 2013 for some time.

Post the mater for further submissions on **25th July, 2014 at 4:30 P.M.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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